

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH
(through Hybrid Mode)
COURT-I

Item No. 124

CP(IB) No. 100/Chd/Hry/2023

IN THE MATTER OF:

S.K.M. Executive Search Pvt. Ltd.

...Petitioner

Under Section: 59, IBC 2016

Order delivered on 25.04.2024

CORAM:

SH. L. N. GUPTA
HON'BLE MEMBER (T)

SH. HARNAM SINGH THAKUR
HON'BLE MEMBER (J)

PRESENT:

For the Petitioner : Mr. Karanveer Jindal, Advocate

ORDER

Report of RoC has been filed vide Diary No. 01006/2 dated 07.02.2024.

The same is taken on record. A date is requested by learned counsel for the applicant for filing Form-H. Let the same be filed within one week. In the meantime, learned counsel for the applicant is directed to check the compliance under Section 59(3) of the Code. List the matter on 20.05.2024.

-sd-
(L. N. GUPTA)
MEMBER (T)

-sd-
(HARNAM SINGH THAKUR)
MEMBER (J)

SM